

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4623
ANSWERED ON 15TH DECEMBER, 2016

FIXING OF HIGH SECURITY REGISTRATION PLATES

4623. SHRI ALOK SANJAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has made it mandatory to fix high security registration plates on all old and new vehicles of all categories;
- (b) if so, the details thereof;
- (c) whether this scheme of fixing high security registration plates are likely to be implemented in all States of the country;
- (d) if so, the details thereof; and
- (e) the extent to which these plates have been helpful in searching vehicles, nabbing anti-social elements and controlling the volume of traffic?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (d) Yes, Madam. This Ministry had amended Rule 50 of The Central Motor Vehicles Rules, 1989 (CMVRs), vide G.S.R. 221(E) dated 28th March, 2001 and introduced High Security Registration Plates (HSRP) and Central Motor Vehicles Rules (New High Security Registration Plates) Order, 2001 issued vide S.O. 814(E) dated 22.08.2001. The implementation of provisions of HSRP come under the purview of States.

(e) The scheme is getting implemented in states. No such details are available.
